

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 1, 2006

No. 152 /DR(S)/2006

Sri **Sarvesh Kumar**, Additional District & Sessions Judge (Fast Track Court), Agra to be Additional District & Sessions Judge (Fast Track Court), Saharanpur.

No. 153 /DR(S)/2006

Sri **Shaileshwar Nath Singh**, Additional District & Sessions Judge (Fast Track Court), Ambedkar N. at Akbarpur to be Additional District & Sessions Judge (Fast Track Court), Ghazipur.

No. 154 /DR(S)/2006

Sri **Vinod Kumar-III**, Additional District & Sessions Judge (Fast Track Court), Azamgarh to be Additional District & Sessions Judge (Fast Track Court), Kairana-Muzaffar Nagar.

No. 155 /DR(S)/2006

Sri **Yogesh Chandra Tripathi**, Additional District & Sessions Judge (Fast Track Court), Ballia to be Additional District & Sessions Judge (Fast Track Court), Banda.

No. 156 /DR(S)/2006

Sri **Mohd. Ali**, Additional District & Sessions Judge (Fast Track Court), Balrampur to be Additional District & Sessions Judge (Fast Track Court), Sultanpur.

No. 157 /DR(S)/2006

Sri **Vijendra Singh**, Additional District & Sessions Judge (Fast Track Court), Bhadohi at Gyanpur to be Additional District & Sessions Judge (Fast Track Court), Mainpuri.

No. 158 /DR(S)/2006

Sri **Ram Jeet Singh Yadav**, Additional District & Sessions Judge (Fast Track Court), Budaun to be Additional District & Sessions Judge (Fast Track Court), Bhadohi at Gyanpur.

No. 159 /DR(S)/2006

Sri **Sanjay Khare**, Additional District & Sessions Judge (Fast Track Court), Budaun to be Additional District & Sessions Judge (Fast Track Court), Chandauli.

No. 160 /DR(S)/2006

Sri **Rajendra Prasad Gupta**, Additional District & Sessions Judge (Fast Track Court), Chandauli to be Additional District & Sessions Judge (Fast Track Court), Meerut.

No. 161 /DR(S)/2006

Sri **Suresh Chandra Rana**, Additional District & Sessions Judge (Fast Track Court), Deoria to be Additional District & Sessions Judge (Fast Track Court), Lucknow in the court shifted from Deoria.

No. 162 /DR(S)/2006

Sri **Arvind Kumar Pandey**, Additional District & Sessions Judge (Fast Track Court), Farrukhabad to be Additional District & Sessions Judge (Fast Track Court), Jaunpur.

No. 163 /DR(S)/2006

Sri **Neel Kuntha Sahay**, Additional District & Sessions Judge (Fast Track Court), Fatehpur to be Additional District & Sessions Judge (Fast Track Court), Allahabad in the court shifted from Fatehpur.

No. 164 /DR(S)/2006

Sri **Ashok Kumar Singh-III**, Additional District & Sessions Judge (Fast Track Court), Firozabad to be Additional District & Sessions Judge (Fast Track Court), Bulandshahar.

No. 165 /DR(S)/2006

Smt. **Neerja Singh**, Additional District & Sessions Judge (Fast Track Court), Firozabad to be Additional District & Sessions Judge (Fast Track Court), Bulandshahar.

No. 166 /DR(S)/2006

Sri **Vidya Prakash Pathak**, Additional District & Sessions Judge (Fast Track Court), Firozabad to be Additional District & Sessions Judge (Fast Track Court), Bijnor.

No. 167 /DR(S)/2006

Sri **Vidya Shanker Patel**, Additional District & Sessions Judge (Fast Track Court), Ghaziabad to be Additional District & Sessions Judge (Fast Track Court), Aligarh.

No. 168 /DR(S)/2006

Sri **Giriraj Singh Dubey**, Additional District & Sessions Judge (Fast Track Court), Ghazipur to be Additional District & Sessions Judge (Fast Track Court), Bulandshahar.

No. 169 /DR(S)/2006

Sri **Mahmood Ahmad Khan**, Additional District & Sessions Judge (Fast Track Court), Jaunpur to be Additional District & Sessions Judge (Fast Track Court), Unnao.

No. 170 /DR(S)/2006

Sri **Allah Rakhai**, Additional District & Sessions Judge (Fast Track Court), Kushi Nagar at Padrauna to be Additional District & Sessions Judge (Fast Track Court), Kairana (Muzaffar Nagar).

No. 171 /DR(S)/2006

Sri **Daya Ram Singh-II**, Additional District & Sessions Judge (Fast Track Court), Maharajganj to be Additional District & Sessions Judge (Fast Track Court), Meerut.

No. 172 /DR(S)/2006

Sri **Vishesh Sharma**, Additional District & Sessions Judge (Fast Track Court), Meerut to be Additional District & Sessions Judge (Fast Track Court), Pilibhit.

No. 173 /DR(S)/2006

Sri **Rajiv Sharma**, Additional District & Sessions Judge (Fast Track Court), Kairana (Muzaffarnagar) to be Additional District & Sessions Judge (Fast Track Court), Muzaffar Nagar.

No. 174 /DR(S)/2006

Sri **Mahfooz Ali**, Additional District & Sessions Judge (Fast Track Court), Pilibhit to be Additional District & Sessions Judge (Fast Track Court), Banda.

No. 175 /DR(S)/2006

Sri **Khalil Ahmad**, Additional District & Sessions Judge (Fast Track Court), Pratapgarh to be Additional District & Sessions Judge (Fast Track Court), Aligarh.

No. 176 /DR(S)/2006

Sri **Ram Manohar Narayan Mishra**, Additional District & Sessions Judge (Fast Track Court), Rai Bareli to be Additional District & Sessions Judge (Fast Track Court), Faizabad.

No. 177 /DR(S)/2006

Sri **Sanjay Kumar Dey**, Additional District & Sessions Judge (Fast Track Court), Rai Bareli to be Additional District & Sessions Judge (Fast Track Court), Shahjahanpur in the court shifted from Raebareli.

No. 178 /DR(S)/2006

Sri **Aejaz Ahmad Ansari**, Additional District & Sessions Judge (Fast Track Court), Rai Bareli to be Additional District & Sessions Judge (Fast Track Court), Kanpur Dehat.

No. 179 /DR(S)/2006

Sri **Pramod Kumar Singh**, Additional District & Sessions Judge (Fast Track Court), Rampur to be Additional District & Sessions Judge (Fast Track Court), Ghaziabad.

No. 180 /DR(S)/2006

Smt. **Renu Agarwal**, Additional District & Sessions Judge (Fast Track Court), Shahjahanpur to be Additional District & Sessions Judge (Fast Track Court), Unnao.

No. 181 /DR(S)/2006

Dr. **Rama Shanker Tripathi**, Additional District & Sessions Judge (Fast Track Court), Shahjahanpur to be Additional District & Sessions Judge (Fast Track Court), Ambedkar Nagar at Akbarpur.

No. 182 /DR(S)/2006

Sri **Chandra Bhan-III**, Additional District & Sessions Judge (Fast Track Court), Sitapur to be Additional District & Sessions Judge (Fast Track Court), Shahjahanpur.

No. 183 /DR(S)/2006

Sri **Satish Kumar-II**, Additional District & Sessions Judge (Fast Track Court), Sultanpur to be Additional District & Sessions Judge (Fast Track Court), Farrukhabad.

No. 184 /DR(S)/2006

Sri **Neeraj Nigam**, Additional District & Sessions Judge (Fast Track Court), Unnao to be Additional District & Sessions Judge (Fast Track Court), Mainpuri.

No. 185 /DR(S)/2006

On reinstatement of Sri **Ashok Kumar Bhardwaj**, the then Additional District & Sessions Judge, Fast Track Court, Agra (Under suspension with headquarter at Ballia) to be Additional District & Sessions Judge, Fast Track Court, Ballia.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 93 / DR (S)/ 2006, Dated: Allahabad: June 1, 2006.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gombi Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of 6th June, 2006 and shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

It is to add that one Court of Additional District & Sessions Judge, Fast Track Court from Deoria, Fatehpur & Raebareli shall stand shifted to Lucknow, Allahabad & Shahjahanpur respectively.

It is further to add that the transfer of Class-III and IV employees shall be made in accordance with the directions mentioned in the Court's Circular letter No. 54Ve-4(Admin.D) dated 30.5.94 and Circular letter No. 64-Ve-4 (Admin.D) dated 27.7.94.

The Officers who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of F.H.B. volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Assistant Registrar (FTC Cell), High Court, Allahabad
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on E-mail).
16. P.S. to Hon'ble Administrative Judge, Fast Track Courts, High Court, Allahabad

BY ORDER OF THE COURT

**Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**